

BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH NEW DELHI  
Original Application No. 754 of 2023

**INDEX**

*IN*

**RESPONSE AFFIDAVIT ON BEHALF OF  
DISTRICT MAGISTRATE, HARIDWAR**

Vipul Kumar

Applicant

Versus

Uttarakhand Pollution Control Board, & Ors.

Respondents

Sl. No.	Particulars	Pg. No.
1.	Response Affidavit on behalf of District Magistrate, Haridwar.	1-4
2.	<b><u>Annexure No. 1:</u></b> Copy of distance measurement undertaken by the Revenue official on 27.11.2025 along with google image.	5

New Delhi

Dated: 27 January,  
2026

Through

  
Adv Anjali Rajput  
Counsel for the State of Uttarakhand  
Office: E-41, Basement, Lajpat Nagar-III,  
New Delhi-110024  
Mob: 9811777368

BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI

Original Application No. 754 of 2023

Vipul Kumar

Applicant

Versus

S No - 20  
20/01/2026

Uttarakhand Pollution Control Board, & Ors.

Respondents

**RESPONSE AFFIDAVIT ON BEHALF OF  
DISTRICT MAGISTRATE, HARIDWAR**

I, Mayur Dixit S/o Shri Umesh Chandra Dixit, aged about 38 years, working as District Magistrate, Haridwar, do hereby solemnly affirm and state as under:

1. That I am working as the District Magistrate, Haridwar, and am fully conversant with the facts and records of the case, and as such, I am competent to swear this Response Affidavit.
2. The present response affidavit is being filed in response to the reply filed by the applicant and subsequently order passed by the Hon'ble

✓

Tribunal dated 03.11.2025. Hon'ble Tribunal, *inter alia*, pleased to passed following directions:

“ .....

3. *It has been pointed out by Learned Counsel for District Magistrate that in the reply dated 14.10.2025 applicant has raised certain objections to the report of the joint committee.*

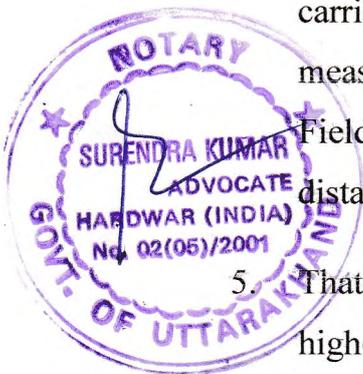
4. *It will be open to the District Magistrate to respond to the same within four weeks.*

.....”

3. That in response to the objections raised by the applicant, aerial distance measurement from M/S Balaji Brick Field to the nearest habitation was undertaken by the Revenue Officials on dated 27.11.2025. During the field measurement Shri Vipin Kumar, an occupier of M/S Balaji Brick Field, which is also Respondent No. 5, was also present. The aerial distance from M/S Balaji Brick Field to nearest habitation (Village Nizampur Harchandpur) was measured 861 meter. Copy of filed report along with google image is marked and filed as **Annexure No. 1** with this response affidavit.

4. That it is pertinent to mention that during the earlier field inspection carried out by the Joint Committee on dated 05.03.2025, ground measurement was done by the revenue officials from M/S Balaji Brick Field to nearest habitation (Village Nizampur Harchandpur), and distance was stated to be 950 meters.

5. That the deponent is a responsible Government servant having the highest regard for the Hon'ble Tribunal and orders passed by them. The deponent has always made his sincerest efforts to carry out the orders



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passed by this Hon'ble Tribunal in its letter and spirit and shall continue to do so in the future.

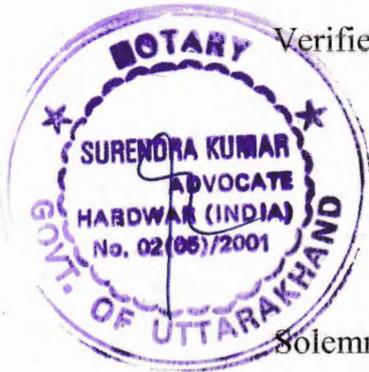
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DEPONENT

**VERIFICATION:**

I, Maryuz Dixit, the above-named Deponent, do hereby verify and state that the contents of the above Response Affidavit are true and correct to my knowledge, belief, and information derived from the official records of this case. No part of it is false, and nothing material has been concealed therein. So help me God.

Verified at Haridwar on this 20<sup>th</sup> day of January, 2026.

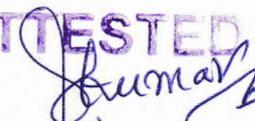


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DEPONENT

Solemnly affirmed before me on this day of 20 January, 2026 at Haridwar at about 11-00 AM/PM by the deponent who has been identified by the aforesaid person.

I have satisfied myself by examining the deponent who understood the contents of this affidavit.

The person has signed in my presence on the affidavit.

ATTESTED  
  
 Notary  
 SURENDRA KUMAR  
 NOTARY, ADVOCATE  
 DISTT. COURT, HARDWAR

मा0 एन0जी0टी0 में योजित मूल आवेदन सं0- 754/2024 "विपुल कुमार बनाम उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड एवं अन्य" में पारित आदेश दिनांक 03.11.2025 के अनुपालन में दिनांक 27.11.2025 मै0 बालाजी ब्रिक फिल्ड, नगला सकतू से आबादी की दूरी का मापन किया गया। ईट भट्टे से अनुमानित हवाई दूरी निम्नानुसार है:-

1. मै0 बालाजी ब्रिक फिल्ड, नगला सकतू, मंगलौर, तहसील-रूड़की, जिला-हरिद्वार:

i. आबादी (ग्राम-निजामपुर हरचन्दपुर) - 861 मीटर।

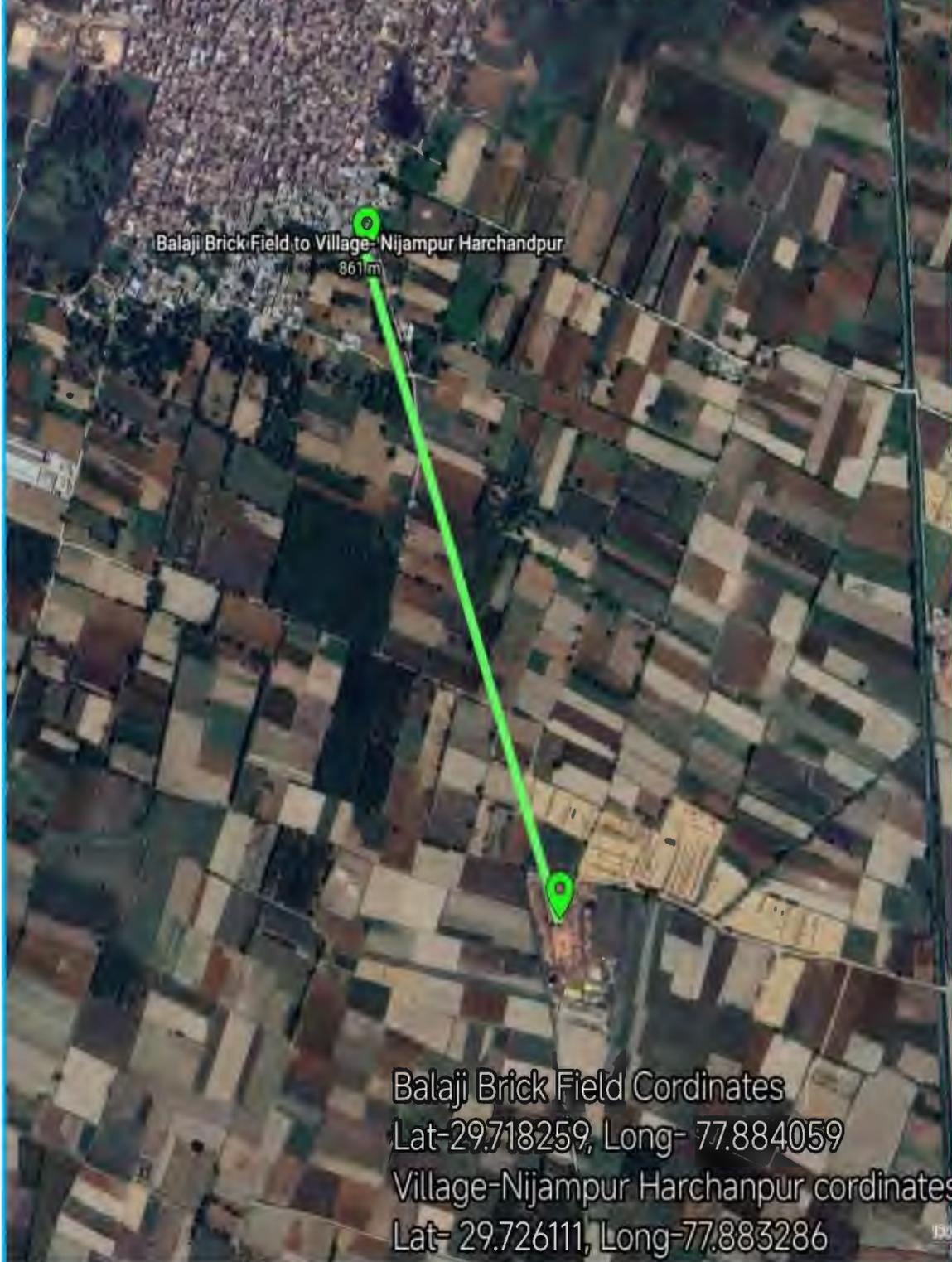
उपरोक्त दूरी का मापन ईट भट्टा संचालक श्री विपिन कुमार की उपस्थिति में किया गया।

*M. J. J.*  
09/12/2025  
मुकेश तामर  
राजस्व उप निरीक्षक  
क्षेत्र-27/6 प्र. ज. (र. 20/1) रुड़की  
पील रुड़की

*Rajal*  
09-12-25  
राजेश सिंह  
राजस्व उप निरीक्षक  
क्षेत्र-27/6 प्र. ज. (र. 20/1) रुड़की  
तहसील-रूड़की

1  
सुधीर शर्मा  
राजस्व निरीक्षक  
क्षेत्र-27/6 प्र. ज. (र. 20/1) रुड़की  
09-12-25

# Balaji Brick Field To Village-Nijampur Harchanpur



Balaji Brick Field to Village- Nijampur Harchandpur

Distance  
861 m